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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 12.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,
 2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.119/ BB/2018	For settlement	Sec 9 of I&B code	M/s Ram charan Company Pvt Ltd	Crest Law Partners	M/s Bremels Rubber Industries Pvt Ltd	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

PRASWAL K. ARADHYA
 963376869

*Operational
Creditor*

*Prajwal K
Aradhy*

RESPONDENT/s :

ORDER

Heard Shri Prajwal K. Aradhy, Learned Counsel for Operational Creditor.

On the request of the Counsel, on the ground that the issue is almost resolved, post the case on 17.09.2018.

Ashok Kumar Mishra
 Member (T)

Rajeswara Rao Vittanala
 Member (J)

Balaji

Balaji